

ORISSA ACT XI OF 1950

THE ORISSA TENANTS' PROTECTION (AMENDMENT) ACT, 1950

[Received the assent of the President on the 13th April, 1950 first Published in an extraordinary issue of the Orissa Gazette, dated the 14th April, 1950].

AN ACT FURTHER TO AMEND THE ORISSA TENANTS' PROTECTION ACT, 1948

WHEREAS it is expedient further to amend the Orissa Tenants' Protection Act, 1948, in the manner hereinafter appearing ; Orissa Act III of 1948,

It is hereby enacted as follows :—

Short title and commencement.

1. (1) This Act may be called the Orissa Tenants' Protection (Amendment) Act, 1950.

(2) It shall come into force at once.

Amendment of section 1, Orissa Act III of 1948.

2. In sub-section (4) of section 1 of the Orissa Tenants' Protection Act, 1948, for the words, letters and figures " 15th day of April 1950 " the words, letters and figures "15th day of April 1951 " shall be substituted. Orissa Act III of 1948.